

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:290

ANSWERED ON:13.08.2010

PROJECT PROPOSALS UNDER HOUSING SCHEMES

Danve Shri Raosaheb Patil; Verma Shri Sajjan Singh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a): the salient features of the National Urban Housing and Habitat Policy, 2007;

(b): the details of the projects proposals received from States/Union Territories under housing schemes in urban areas alongwith the projects approved and the funds allocated/released thereunder during each of the last three years and the current year, State/UT-wise and Scheme-wise;

(c): the targets fixed under the aforesaid scheme for the construction of houses alongwith the number of projects completed, so far during the said period, State/UT-wise;

(d) : the details of funds utilized by States/UTs alongwith the reasons for not utilising the balance/full amount during the last three years, Scheme-wise and State/UT-wise; and

(e): the measures taken by the Government to meet shortage of housing, particularly for the middle class and the people living below the poverty line?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e) : A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 290 FOR 13.8.2010 REGARDING PROJECT PROPOSALS UNDER HOUSING SCHEMES

(a) : The National Urban Housing & Habitat Policy, 2007 (NUHHP:2007) seeks to promote sustainable development of habitat in the country with a view to ensuring equitable supply of land, shelter and services at affordable prices to all sections of society. Given the magnitude of the housing shortage and budgetary constraints of both the Central and State Governments, the Policy focuses the spotlight on multiple stake-holders namely, the Private Sector, the Cooperative Sector, the Industrial Sector for labour housing and the Services/Institutional Sector for employee housing. In this manner, the Policy seeks to promote various types of public-private partnerships for realizing the goal of 'Affordable Housing For All'. The Policy thus gives aim, direction and urgency to the efforts at every level to redress the causes behind the shortfall and reach out for "Affordable Housing For All" with special emphasis on vulnerable sections of society such as Scheduled Castes/Scheduled Tribes, Backward Classes, Minorities and the urban poor.

(b) to (d) : No state-wise targets have been fixed for schemes under Jawaharlal Nehru Urban Renewal Mission (JNNURM), where releases are made to states/UTs for housing schemes. However, as on 30.07.2010, total 547 proposals under Basic Services to the Urban Poor (BSUP), 1317 proposals under Integrated Housing and Slum Development Programme (IHSDP), and 18 proposals under Affordable Housing in Partnership (AHP) have been received. Details of state-wise proposals received under BSUP, IHSDP & AHP are at Annexure-I, II & III respectively.

Details of State-wise projects approved under BSUP, IHSDP and AHP during 2007-08, 2008-09, 2009-10 and current year are given at Annexure-IV, V & VI respectively.

The details of funds released and utilised by the States/Union Territories (UTs) under BSUP and IHSDP are annexed respectively at Annexure VII and VIII. The JNNURM guidelines stipulate that funds would be released, as far as possible in four installments, as Additional Central Assistance (ACA) [100% grant in respect of Central Share] to the State Government or its designated State level agencies. The first installment of 25% will be released on signing of the Memorandum of Agreement by the State Government/Urban Local Bodies (ULB)/Parastatal for implementation of JNNURM projects. The balance amount of assistance shall be released as far as possible in three installments upon receipt of utilization certificates to the extent of 70% of the Central fund and also that of State/ULB/Parastatal share, and subject to achievement of milestones agreed for implementation of mandatory and optional reforms at the State and ULB level as envisaged in the Memorandum of Agreement.

(e) : The measures taken by the Government in recent years include the following:-

i) National Urban Housing & Habitat Policy, 2007 has been announced. It advocates recommendations aimed at improvements in policy, regulatory, financial and technology regimes for accelerated growth of housing stock to overcome shortages and achieve the objective of "Affordable Housing For All". However, 'land' and 'colonisation' being state subjects, it is for the State Governments to pursue the initiatives under the NUHHP:2007.

ii) The Ministry is also implementing schemes for providing affordable housing to urban poor.

The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor in slums in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

The Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) provides for interest subsidy on housing loans to the Economically Weaker Sections (EWS) and Low Income Group (LIG) as part of credit-enablement measures and encourages those households to avail of loan facilities through Commercial Banks/Housing Finance Companies for the purposes of onstruction/acquisition of houses and avail 5% subsidy in interest payment for loans upto Rs. 1 lakh.

The scheme of Affordable Housing in Partnership seeks assembly of land for construction of affordable housing and provides Central Government assistance towards provision of internal and external infrastructure connectivity.

Furthermore, the Government has announced a new scheme called Rajiv Awas Yojana (RAY) for providing support to States that are willing to provide property rights to slum dwellers.